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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**C.P.(CAA) No. 9/NCLT/AHM/2017
with Gujarat High Court CA no. 472/2016**

Coram:



**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2017**

Name of the Company: Icenet Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	TANVISH BHATT	ADVOCATE	PETITIONER	
2.	NISHA OJHA	ADVOCATE	PETITIONER	

ORDER

Learned Advocate Mr. Tanvish Bhatt with Learned Advocate Ms. Nisha Ojha i/b Wadia Ghandy & Co. present for Petitioner.

Affidavit filed by Learned Counsel for Petitioner stating that Chairman report filed before the Hon'ble High Court of Gujarat on 28th December, 2016.

Heard arguments of Learned Counsel for Petitioner.

Order reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 24th day of July, 2017.